

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1477 of 2019

IN THE MATTER OF:

P.V. Nidhish **...Appellant**
Versus
Dr. N.P. Kamalesh & Anr. **...Respondents**

WITH

Company Appeal (AT) (Insolvency) No. 1478 of 2019

IN THE MATTER OF:

P.V. Nidhish **...Appellant**
Versus
OCS Group (India) Pvt. Ltd. & Anr. **...Respondents**

For Appellant: Mr. Aditya Arora and Mr. Sourabh Jain, Advocates.

For Respondent: Mr. Anand Sukumaran, Advocate for LICHFL & COC.

Mr. Mr. Bijoy P. Pulipra, Advocate for RP

ORDER

12.03.2020 Tribunal busy with hearing matter. No time. The matter is adjourned.

List these Appeals 'For Admission (After Notice)' on **8th April, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)